

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3799
ANSWERED ON:16.12.2011
JUVENILE CARE AND PROTECTION SCHEMES
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a marked increase in the crimes by juveniles across the country has been reported during the last three year;
- (b) if so, the details thereof;
- (c) whether inadequacy in juvenile care and protection schemes of Government have been cited as the primary reasons for this increase; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): No, Madam. As per the data being maintained by the Government in the National Crime Records Bureau, there is no increase in the crimes by juveniles under Indian Penal Code (IPC) and Special and Local Laws (SLL) reported across the country during the last three years.
- (b) to (d): Does not arise.